

In the National Company Law Tribunal, Jaipur

CP No. 03/2016

TA No. 21/2018

UNDER SECTION 391/394 OF IBC

In the matter of:

Payorite Print Media Pvt. Ltd. Applicant/Petitioners

VS.

Feenix Print Pack Pvt. Ltd.Respondent

Order delivered on 13.09.2018

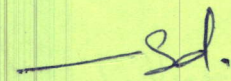
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Shashwat Purohit, Jay Vandhan Joshji, Adv.

For Respondent(s) : None appeared

ORDER

Learned counsel for the petitioner is present and pursuant to the directions passed by this Tribunal on 03.08.2018, a communication has been addressed to Registrar General of High Court of Rajasthan, Jaipur on 28.08.2018 and response to the same is awaited. In the circumstances the matter is adjourned to 26.10.2018 to await response and transmission of files.



**(R. Varadharajan)
Member (Judicial)**